

प्रस्तुत किए हैं। इन सब की अनुमानित लागत लगभग 466.88 लाख रुपये है। विश्व-विद्यालय अनुदान आयोग ने छठी पंचवर्षीय योजना के दौरान 500 विद्यालयों के लिए एक नए छात्रावास के निर्माण कार्य और विद्यमान छात्रावास में 60 स्थान बढ़ाने को सैद्धांतिक रूप से स्वीकार कर लिया है।

Bringing more couples under Family Planning methods in Gujarat

4336. SHRI R. P. GAEKWAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that although the sterilisation cumulative rate for Gujarat is 71.6 per 1000 against the 48.8 for the entire country. 35.36 per cent of Gujarat's 5.68 million reproductive couples are non-users of contraceptive methods, against the national average of 25 per cent of such eligible couples;

(b) if so, whether Government propose to give directives to State Government to bring such couples under protection of family planning methods; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHARANJAN LASKAR): (a) to (c). As per information available with the Government, up to the end of September, 1981 cumulative rate of sterilisation in Gujarat was 96.63 per thousand as against the national level of 49.64. Percentage of couples protected against birth in Gujarat was 34.1 as against the national level of 24.2 as per details given below:—

Method used	Gujarat State	All India
(i) Sterilisation	30.1	19.9
(ii) I.U.D.	1.4	1.1
(iii) Other Methods	2.6	3.2
TOTAL	34.1	24.2

However, the Government of India has been advising the Government of Gujarat as well as other State/Union Territory Governments from time to time to accelerate the pace of family planning programme in the State/Union Territory with specific attention to the areas lagging behind in the programme.

'B' class to Chittaranjan Township

4337. DR. SARADISH ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the staff of Chittaranjan Locomotives Works have represented for classification of Chittaranjan Township as 'B' class city due to high cost of living there;

(b) whether Civil Authority and Local Railway Authority have also recommended for such classification of the township; and

(c) if so, the present position of the issue and steps taken by the Railways in this regard?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MLLIKARJJUN): (a) Yes.

(b) The Ministry of Railways are not aware of any recommendation by the Civil Authorities in this regard. The C.L.W. Administration has, however, recommended classification of Chittaranjan as 'B-2' class city.

(c) Classification of cities for the purpose of Compensatory (City) Allowance for all Central Government Employees including those of the Ministry of Railways is done by the Ministry of Finance, who have advised that Chittaranjan does not qualify for 'B-2' at present.